

ORISSA HIGH COURT

FILING REPORT AS ON :11/01/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	ARBP/000004/2021	M/S THEJO ENGINEERING LIMITED VS NEELACHAL ISPAT NIGAM LTD.	MOHIT AGARWAL VS	// ()
2	BLAPL/0000175/2021	JAGABANDHU MAHANTA VS STATE OF ODISHA	ARIJEET MISHRA VS	KEONJHAR SADAR /259 /2020 () //
3	BLAPL/0000176/2021	SURENDRA KUMAR CHAMPATI @ NANDA CHAMPATI VS STATE OF ODISHA	BANPURIA ALSINGH VS	KANAS /216 /2020 () //
4	BLAPL/0000177/2021	PRABINA NAYAK @ PRABSI VS STATE OF ODISHA	BIBHUDA NANDA MOHAPATRA VS	BUGUDA /287 /2020 () //
5	BLAPL/0000178/2021	KANHU CHARAN BHOI VS STATE OF ODISHA	BIBHUPRASAD DAS VS	TANGI /248 /2020 () //
6	BLAPL/0000179/2021	SUMANTA KUMAR MAHAPATRA VS STATE OF ODISHA	B.R.TRIPATHY VS	MOHANA /155 /2020 () //
7	BLAPL/0000180/2021	JAGGU RAM DHOBI VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	MOHANA /144 /2020 () //
8	BLAPL/0000181/2021	INDRADEV PRASAD @ YADAV VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	MOHANA /144 /2020 () //
9	BLAPL/0000182/2021	SANTOSH PATRA VS STATE OF ODISHA	MANORANJAN MISHRA VS	MARINE PST TALCHUA /69 /2020 () //
10	BLAPL/0000183/2021	HEMANTA CHHATOI VS STATE OF ODISHA	SRINIBAS SAHOO VS	TANGI /248 /2020 () //
11	BLAPL/0000184/2021	BULU @ BHARAT GHIBILA VS STATE OF ODISHA	JAGANNATH KAMILA VS	MANAMUNDA /39 /2020 () //

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12	BLAPL/0000185/2021	KALIA @ GHANASYAM BEHERA VS STATE OF ODISHA	S.K.MOHANTY VS	PURUSHOTTAMPUR /276 /2020 () //
13	BLAPL/0000186/2021	MANGALDAN HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	B.SINGHPUR /104 /2020 () //
14	BLAPL/0000187/2021	SUKURA MUNDA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	KALIAPANI /75 /2019 () //
15	BLAPL/0000188/2021	MANGULU PRADHAN VS STATE OF ODISHA	UMAKANTA BARIK VS	SURADA /194 /2020 () //
16	BLAPL/0000189/2021	SAMANTA MALLICK VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /240 /2020 () //
17	BLAPL/0000190/2021	PRASANJIT NAYAK @ CHINTU VS STATE OF ODISHA	SATYABRATA MOHANTY VS	JAKHAPURA /111 /2020 () //
18	BLAPL/0000191/2021	NARASINGHA GOUDA @ NANDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR (KODALA) /241 /2020 () //
19	BLAPL/0000192/2021	SANATAN BEHERA VS STATE OF ODISHA	PRAVASH CH JENA VS	ODAGAON /224 /2020 () //
20	BLAPL/0000193/2021	RAMESH CHANDRA PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PURUSHOTTAMPUR /348 /2020 () //
21	BLAPL/0000194/2021	SRIKANTA PRADHAN VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	BONTH /113 /2020 () //
22	BLAPL/0000195/2021	R. AKASH PATRA VS STATE OF ODISHA	S.K.NAYAK (2) VS	/ /0 () //
23	BLAPL/0000196/2021	BABU SWAIN	JYOTIRMAYA SAHOO	KODALA /428 /2020

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0000197/2021	RAMAHARI SAHU	JITENDRA SAMANTARAY	HINJILI (ASKA) /401 /2020
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0000198/2021	MOHAN SETHY	B.N.MAHAPATRA	ANGUL TOWN /1008 /2020
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0000199/2021	SUSANTA KUMAR JENA @ LINTA	JITENDRA SAMANTARAY	GOPALPUR /46 /2019
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0000200/2021	BELARSEN NAYAK	MAHES DAS	BELAGARH /1 /2020
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0000201/2021	RABINDRA NAYAK	AJIT KUMAR ROUT	BONTH /169 /2020
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0000202/2021	JAYANTA MANDAL	UMAKANTA BARIK	RAIGHAR /117 /2020
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0000203/2021	PANCHANAN MAHANTY	JITENDRA SAMANTARAY	HINJILI (ASKA) /310 /2020
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0000204/2021	HARI HANTAL	DIPTI RANJAN BHOKTA	JEYPORE TOWN /339 /2020
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0000205/2021	TRINATH GOUDA	UMAKANTA BARIK	UMERKOTE /268 /2020
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0000206/2021	UMESH CHANDRA SAHU	S.MOHAPATRA	BALASORE SADAR /347 /2020
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0000207/2021	NIKHIL KUMAR MUND	ANIRUDHA DAS	PAPADAHANDI /167 /2020
		VS	VS	()

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35	BLAPL/0000208/2021	STATE OF ODISHA SURAJ MUKHI VS	SATYA RANJAN MULIA VS	// BIKRAMPUR FCI /157 /2020 ()
36	BLAPL/0000209/2021	STATE OF ODISHA RABINDRA PANI VS	SOUBHAGYA KUMAR DASH VS	// GUNUPUR /139 /2020 ()
37	BLAPL/0000210/2021	STATE OF ODISHA SARAJA KUMAR PRADHAN VS	S.S.RAY (2) VS	// / /0 ()
38	BLAPL/0000211/2021	STATE OF ODISHA GOPAL DASH VS	ANIRUDHA DAS VS	// SONEPUR /223 /2015 ()
39	BLAPL/0000212/2021	STATE OF ODISHA ARJUN MAJHI VS	SURYAKANTA DWIBEDI VS	// THUAMUL RAMPUR /140 /2020 ()
40	BLAPL/0000213/2021	STATE OF ODISHA ASHWINI KUMAR PATRA VS	SOUMEN BANERJEE VS	// / /0 ()
41	BLAPL/0000214/2021	REPUBLIC OF INDIA ASHWINI KUMAR PATRA VS	SOUMEN BANERJEE VS	// / /0 ()
42	BLAPL/0000215/2021	REPUBLIC OF INDIA ASHWINI KUMAR PATRA VS	SOUMEN BANERJEE VS	// / /0 ()
43	BLAPL/0000216/2021	REPUBLIC OF INDIA CHANDAN MALLIK @ CHANDIA MALLIK VS	RAJENDRA NARAYAN ROUT VS	// KUAKHIA /4 /2019 ()
44	BLAPL/0000217/2021	STATE OF ODISHA BISWAR RANJAN BARAL @ BULU VS	TARA PRASAD MOHAPATRA VS	// PURI SADAR /234 /2020 ()
45	BLAPL/0000218/2021	STATE OF ODISHA SUMANTA KUMAR GIRI VS	ARIJEET MISHRA VS	// GHAGARBEDA /44 /2020 ()
		STATE OF ODISHA		//

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46	BLAPL/0000219/2021	SUJIR KHARA @ KHORA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	JEYPORE TOWN /282 /2020 () //
47	BLAPL/0000220/2021	SANKAR HINDIA VS STATE OF ODISHA	ASIT KU JENA VS	MATHILI /130 /2020 () //
48	BLAPL/0000221/2021	G.SURENDRA @ GARLI SURENDRA VS STATE OF ODISHA	RAJIB RATH VS	RAYAGADA TOWN /425 /2019 () //
49	BLAPL/0000222/2021	PABITRA MOHAN PATTA @ PATRA VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	DEOGARH /219 /2020 () //
50	BLAPL/0000223/2021	SHIBU PAL @ TULU VS STATE OF ODISHA	ASIT KU JENA VS	/ /0 () //
51	BLAPL/0000224/2021	SUDHA GOUDA VS STATE OF ODISHA	UMAKANTA BARIK VS	SURADA /159 /2020 () //
52	BLAPL/0000225/2021	MIRA SAHA VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	KUMBHARAPARA /289 /2020 () //
53	BLAPL/0000226/2021	LADU HO VS STATE OF ODISHA	PRASANNA KUMAR PARHI VS	KARANJIA /252 /2020 () //
54	BLAPL/0000227/2021	ARBINDA RAY VS STATE OF ODISHA	ASIT KU. JENA VS	MALKANGIRI /301 /2020 () //
55	BLAPL/0000228/2021	RANJIT NAG VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PATNAGARH /271 /2020 () //
56	BLAPL/0000229/2021	BABARAO MINIKA @ BABURAO MINYAKAB.R.TRIPATHY VS STATE OF ODISHA	VS	SESHKHAL /24 /2020 () //
57	BLAPL/0000230/2021	SILU @ SURYAKANTA CHHOTARAY	S.K.BHANJADEO	RANPUR /67 /2018

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		VS	VS	()
58	BLAPL/0000231/2021	STATE OF ODISHA KAILASH CHINDRA	U.C.MISHRA	// BADAGADA /267 /2019
		VS	VS	()
59	BLAPL/0000232/2021	STATE OF ODISHA BIJAYA BEHERA	RONIT GHOSH	// //0
		VS	VS	()
60	BLAPL/0000233/2021	STATE OF ODISHA ANIL PAIK	R.ACHARY	// MOHANA /120 /2020
		VS	VS	()
61	BLAPL/0000234/2021	STATE OF ODISHA SURU @ GHANAHYAM GOP	PRASANNA KUMAR PARHI	// JASHIPUR /172 /2020
		VS	VS	()
62	BLAPL/0000235/2021	STATE OF ODISHA BISWANATH PARAJA	PRASANTA KUMAR SAHOO	// JEYPORE SADAR /222 /2020
		VS	VS	()
63	BLAPL/0000236/2021	STATE OF ODISHA GOBINDA KUMBHAR	PRASANTA KU SAHOO	// MATHILI /111 /2020
		VS	VS	()
64	CMAPL/0000002/2021	STATE OF ODISHA PADMALOCHAN PANDA	SUBHRANSU BHUSAN MOHANTY	// //
		VS	VS	()
65	CMP/0000019/2021	UNION OF INDIA PRATIVA MANJARI NAYAK	AMITAV DAS	// //
		VS	VS	()
66	CMP/0000020/2021	KULAMANI SAHU BHARAT ROUL	S.K.NAYAK 2	// //
		VS	VS	()
67	CMP/0000021/2021	NANDA KISHORE SAHOO NIRMAL CHANDRA MOHAPATRA	ARUN KUMAR SAHU	// //
		VS	VS	()
68	CMP/0000022/2021	PROPRIETOR, M/S. SONY BROTHERS RAMA CHANDRA DAS	PRASANNA KUMAR NAYAK (1)	// //
		VS	VS	()
				CIVIL JUDGE (SD),NIMAPARA(Puri)

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69	CONTC/0000180/2021	KALI DAS BENUDHAR BISWAL VS SECRETARY,GOVERNMENT OF ODISHA	ADV. VS	CS/0000143/2007 // 0 //
70	CONTC/0000181/2021	BANK OF BARODA VS BASANTA KUMAR CHAINI	GURUDUTTA KAR VS	// 0 //
71	CONTC/0000182/2021	SANTOSH KUMAR ROUT VS GENERAL MANAGER,FOOD CORPORATION OF INDIA(ORISSA CIRCLE)	ADV. VS	// 0 //
72	CONTC/0000183/2021	SANTOSH KUMAR SASMAL VS BIDYA BHUSAN	ADV. VS	// 0 //
73	CONTC/0000184/2021	BISWANATH JENA VS CHAKRAVARTI SINGH	ADV. VS	// 0 //
74	CONTC/0000185/2021	DAMODAR SWAIN VS BISHNUPADA SETHY	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
75	CONTC/0000186/2021	DIBAKAR SETHI VS DEEPAK KUMAR DAS	ADV VS	// 0 //
76	CONTC/0000187/2021	RAGHUNATH PARIDA VS THE SUB-REGISTRAR, SORO	D.P.MOHANTY VS	// 0 //
77	CONTC/0000188/2021	DHANAJAY NAYAK VS KRUSHNA CHANDRA NAIK	ADV. VS	// 0 //
78	CONTC/0000189/2021	JATI PADHAN VS ASHOK PADHAN	ADV. VS	// 0 //
79	CONTC/0000190/2021	SARATHI PANIGRAHI VS SURYAMADHAB PANIGRAHI	PARSURAM DAS VS	// 0 //

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80	CONTC/0000191/2021	GAJANAN NAYAK VS PREMACHAND CHOUDHURY	ADV. VS	// 0 //
81	CONTC/0000192/2021	CHITTA RANJAN MISHRA VS SANJEEV CHOPRA	ADV. VS	// 0 //
82	CONTC/0000193/2021	BINOD BIHARI NAYAK VS COMMISSIONER-CUM-SECRETARY DEPARTMENT OF WATER RESOURCES	ADV VS	// 0 //
83	CONTC/0000194/2021	SAGAR KUMAR SAMAL VS SATYABRATA SAHOO	ADV VS	// 0 //
84	CONTC/0000195/2021	SURATHA PADHAN VS DIRECTOR OF MINES	BISWAJIT JENA VS	// 0 //
85	CONTC/0000196/2021	MANAS KUMAR SAMAL VS SATYABRATA SAHU	ADV VS	// 0 //
86	CONTC/0000197/2021	DHANANJAY CHARAN DEY VS SATYABRATA SAHU	ADV VS	// 0 //
87	CONTC/0000198/2021	PRADEEP KUMAR PARIDA VS BISHNUPAD SETHI	ADV VS	// 0 //
88	CONTC/0000199/2021	GIRISH CHANDRA DAS VS BISHNUPAD SETHI	ADV. VS	// 0 //
89	CONTC/0000200/2021	MADAN MOHAN KHUNTIA VS SATYABRATA SAHU	ADV. VS	// 0 //
90	CONTC/0000201/2021	KEDAR NATH MANTRY VS BISHNUPAD SETHI	ADV VS	// 0 //
91	CONTC/0000202/2021	NABAGHAN SAHOO	ADV.	//

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		VS	VS	()
92	CONTC/0000203/2021	SATYABRATA SAHU SURESH KUMAR KAR	ADV	//
		VS	VS	()
93	CONTC/0000204/2021	SATYABRATA SAHU TUSHARKANTI DUTTA	ADV.	//
		VS	VS	()
94	CONTC/0000205/2021	SATYABRATA SAHU RAMESH CHANDRA KHUNTIA	ADV	//
		VS	VS	()
95	CONTC/0000206/2021	SATYABRATA SAHU SARAT CHANDRA NAYAK	ADV.	//
		VS	VS	()
96	CONTC/0000207/2021	SATYABRATA SAHU GIRIDHARI BEHERA	ADV.	//
		VS	VS	()
97	CONTC/0000208/2021	SASWAT MISHRA TRILOCHAN NAYAK	RAJJEET ROY	//
		VS	VS	()
98	CRLA/0000014/2021	ANU GARG RATNAKAR SWAIN	TUKUNA KUMAR MISHRA	JEYPORE MAHILA /69 /2020
		VS	VS	()
99	CRLA/0000015/2021	STATE OF ODISHA KHIROD BHOI	ARJUNA CHANDRA BEHERA	JUJUMURA /158 /2018
		VS	VS	()
100	CRLA/0000016/2021	STATE OF ODISHA BONOD THAPA @ CHANG	J.N.PANDA	BHAWANIPATNA TOWN /287 /2020
		VS	VS	()
101	CRLA/0000017/2021	STATE OF ODISHA BANALATA SETHI	PRAVASH CHANDRA JENA	NIRAKARPUR /83 /2011
		VS	VS	()
102	CRLA/0000018/2021	STATE OF ODISHA HEMANTA BANCHHOR @ RINKU	DHIRENDRA KUMAR MOHAPATRA	SUNDARGARH SADAR /20 /2020
		VS	VS	A.D.J.,SUNDARGARH(Sundargarh)

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
103	CRLMA/0000005/2021	STATE OF ORISSA RASMITA BARIK VS	DAYANIDHI MISHRA VS	Spl/0000011/2020 GONDIA /121 /2020 ()
104	CRLMA/0000006/2021	STATE OF ODISHA AFSAR AHEAMAD KHAN VS	N.SAHANI VS	// LALBAG /234 /2020 ()
105	CRLMA/0000007/2021	STATE OF ODISHA SATYABHAMA DALAI VS	RAJDEEP PRADHAN VS	// CUTTACK SADAR /147 /2019 ()
106	CRLMC/0000029/2021	STATE OF ORISSA DUSMANTA NAIK VS	P.R.SINGH VS	// / /0 ()
107	CRLMC/0000030/2021	STATE OF ORISSA SUKANTA KUMAR NAYAK VS	ARIJEET MISHRA VS	// CAPITAL P.S. /294 /2020 ()
108	CRLMC/0000031/2021	STATE OF ORISSA DHARMU NAIK VS	MANOJ KUMAR PANDA VS	// / /0 ()
109	CRLMC/0000032/2021	STATE OF ODISHA SANJIB PATRY @ SANJIB KUMAR PATRY VS	RUDRA NARAYAN PARIJA VS	// / /0 ()
110	CRLMC/0000033/2021	STATE OF ORISSA SRINIBASH SAHU VS	S.K.NAYAK-2 VS	// BHADRAK RURAL /84 /2018 ()
111	CRLMC/0000034/2021	STATE OF ODISHA AJAY KUMAR NAYAK VS	J.K.KHUNTIA VS	// BALIAPAL /12 /2013 ()
112	CRLMC/0000035/2021	STATE OF ORISSA NALINI ACHARYA @ NALINIPRAVA ACHARYA VS	DEVASHIS PANDA VS	// JAGATSINGPUR /427 /2019 ()
113	CRLMC/0000036/2021	STATE OF ODISHA HDFC BANK LTD. VS	GOPAL KRUSHNA MOHANTY VS	// SONEPUR /3 /2021 ()
		STATE OF ODISHA		//

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114	CRLMP/000048/2021	ABHIMANYU SAHU VS STATE OF ODISHA	GYANENDRA KUMAR TRIPATHY VS	/ /0 0 //
115	CRLMP/000049/2021	JUGAL KISHORE SWAIN VS STATE OF ODISHA	SAROJ KUMAR DASH VS	/ /0 0 //
116	CRLMP/000050/2021	SAMARJIT MOHANTY VS STATE OF ODISHA	S.K.MOHANTY VS	/ /0 0 //
117	CRLMP/000051/2021	CHUMUKI NAIK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 0 //
118	CRLMP/000052/2021	PRAMILA SAHU VS STATE OF ODISHA	ARJUNA CH. BEHERA VS	/ /0 0 //
119	CRLMP/000053/2021	GYANA RANJAN DASH VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	/ /0 0 //
120	CRLMP/000054/2021	ARUNA KUMAR MOHAPATRA VS STATE OF ODISHA	P.K.SAHOO VS	/ /0 0 //
121	CRLMP/000055/2021	PRAKASH SAHOO VS THE STATE OF ODISHA	SAPAN KUMAR LENKA VS	/ /0 0 //
122	CRLMP/000056/2021	MANOJ KUMAR DAS VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 0 //
123	CRLMP/000057/2021	PRAGNYA PARAMITA PARIDA VS SECRETARY DEPTT.	S.K.BARAL VS	/ /0 0 //
124	CRLREV/000009/2021	ASHISH KUMAR ROUT VS SANGITA BEHERA	SHANTI PRAKASH MOHANTY VS	/ /0 0 //
125	CRLREV/000010/2021	BIPLABI SANGRAM KESHARI PANDA	SAMARENDRA MOHANTY	/ /0

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		VS	VS	0
126	CRLREV/0000011/2021	SAKTIMAYEE PANDA @ TRIPATHY DEBASIS @ TAPAS KHUNTIA	PITAMBAR JENA	// NAYAKOT /59 /2020
		VS	VS	0
127	CRLREV/0000012/2021	STATE OF ODISHA MUKESH KUMAR LENKA	ANAM CHARAN PANDA	// //0
		VS	VS	0
128	FAO/0000002/2021	SANTOSHI PATRA @ LENKA THE DIVISIONAL MANAGER, M/S NATIONAL INSURANCE COMPANY LIMITED	SUBRAT SATPATHY	// //
		VS	VS	0
129	FAO/0000003/2021	UPENDRA KUMAR SAHOO RABINDRANATH @ RABINDRANATH SWAIN B.P.TRIPATHY		// //
		VS	VS	0
130	ITA/0000001/2021	STATE OF ODISHA LAXMAN BARIK	B.PANDA(SENIOR ADVOCATE)	// //
		VS	VS	0
131	MACA/0000022/2021	COMMISSIONER OF INCOME TAX,SAMBALPUR THE ORIENTAL INSURANCE COMPANY LIMITED	SUBRAT SATPATHY	// //
		VS	VS	0
132	MACA/0000023/2021	SAROJINI PANIGRAHI ORIENTAL INSURANCE COMPANY LIMITED.	SUBRAT SATPATHY	// //
		VS	VS	0
133	MACA/0000024/2021	SAROJINI PANIGRAHI DIVISIONAL MANAGER,NATIONAL INSURANCE COMPANY LTD.		// //
		VS	VS	0
134	MACA/0000025/2021	BASANT KUMAR SENAPATI THE DIVISIONAL MANAGER, M/S NATIONAL INSURANCE COMPANY LTD.		// //
		VS	VS	0
135	RVWPET/0000007/2021	ABANTI SETHI PABITRA MOHAN UPADHYAYA	SUMIT LAL	// //
		VS	VS	0
136	RVWPET/0000008/2021	GOPAL CHARAN DAS MAKAR KISHORE PATNAIK	D.R.SWAIN	// //
		VS	VS	0

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137	RVWPET/000009/2021	SAKUNTALA PATTNAIK STATE OF ODISHA VS	ADDL. GOVT. ADVOCATE VS	// // 0
138	TRP(C)/000006/2021	BHAGABAN BEHERA SUBHALAXMI SAHOO VS	BIJAYA KUMAR MISHRA VS	// // 0
139	TRP(C)/000007/2021	TAPAN KUMAR SAHOO SOUMITRI JENA VS	MANOJ KUMAR MOHANTY VS	// // 0
140	WA/000015/2021	SATYAJIT PATTNAYAK RAJKUMAR SAHU VS	SHASHI BHUSAN JENA VS	// // 0
141	WA/000016/2021	STATE OF ODISHA SUBHRA SINHA VS	MIHIR SAHOO VS	// // 0
142	WA/000017/2021	STATE OF ODISHA DEBENDRA PRASAD SINHA VS	MIHIR SAHOO VS	// // 0
143	WA/000018/2021	STATE OF ODISHA SAKROBOTIX LAB PVT LTD. VS	SAMIR KUMAR MISHRA VS	// // 0
144	WA/000019/2021	GOVT OF INDIA TRILOCHAN DASH VS	BINAYA KUMAR MOHANTY VS	// // 0
145	WP(C)/0000889/2021	CHAIRMAN-CUM-MANAGING DIRECTOR, UNION BANK OF INDIA M/S. SHYAM ORES(JHARKHAND) PVT. LTD. VS	BIPLAB MOHANTY VS	// // 0
146	WP(C)/0000890/2021	STATE OF ODISHA BASANTI BEHERA VS	M/S.PRAVAT KU.MUDULI, S.P.PANDA, C.K.ROUT S.P.DASH VS	// // 0
147	WP(C)/0000891/2021	STATE OF ODISHA DEBAPRAKASH DASH VS	BHAKTA RANJAN BARIK VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	WP(C)/0000892/2021	MADHUSUDAN SWAIN VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
149	WP(C)/0000893/2021	ABHISEK ROUT VS STATE OF ODISHA	IPSIT AROBINDO ACHARYA VS	// 0 //
150	WP(C)/0000894/2021	MAKAR MALLICK VS THE COMMISSION OF LAND, RECORDS AND SETTLEMENT, ODISHA	DINABANDHU NAYAK VS	// 0 //
151	WP(C)/0000895/2021	MOHAN KUMAR MALLICK VS THE COMMISSIONER, LAND RECORDS AND SETTLEMENT, ODISHA	DINABANDHU NAYAK VS	// 0 //
152	WP(C)/0000896/2021	SAROJ KANTA ACHARYA VS STATE OF ODISHA	PURUSOTTAM CHULI VS	// 0 //
153	WP(C)/0000897/2021	MOHAN KUMAR MALLICK VS THE COMMISSIONER, LAND RECORDS AND SETTLEMENT, ODISHA	DINABANDHU NAYAK VS	// 0 //
154	WP(C)/0000898/2021	PRAMODA KUMAR MOHANTY VS STATE OF ODISHA	SOUMYA SEKHAR PARIDA VS	// 0 //
155	WP(C)/0000899/2021	MOHAN KUMAR MALLICK VS THE COMMISSIONER, LAND RECORDS AND SETTLEMENT, ODISHA	DINABANDHU NAYAK VS	// 0 //
156	WP(C)/0000900/2021	HRUSHIKESH SWAIN VS STATE OF ODISHA	PURUSOTTAM CHULI VS	// 0 //
157	WP(C)/0000901/2021	KAMINI KANCHANA SAMAL VS THE COMMISSIONER OF LAND RECORDS AND SETTLEMENT, ODISHA	DINABANDHU NAYAK VS	// 0 //
158	WP(C)/0000902/2021	RANJIT KUMAR SAHU VS STATE OF ODISHA	PURUSOTTAM CHULI VS	// 0 //
159	WP(C)/0000903/2021	HEMANTA KUMAR SAMAL	DINABANDHU NAYAK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
160	WP(C)/0000904/2021	THE COMMISSIONER OF LAND RECORDS AND SETTLEMENT, ODISHA	PURUSOTTAM CHULI	//
		BHAKTARANJAN MAHARANA	PURUSOTTAM CHULI	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0000905/2021	DR.KANHU CHARAN PATRA	DINESH KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0000906/2021	GANESH CHANDRA PATRA	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0000907/2021	PRADIP KUMAR PATRA	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0000908/2021	NURDHIN KHAN	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0000909/2021	NALINDRA NAIK	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0000910/2021	GOURANGA CHARAN BARIK	PURUSOTTAM CHULI	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0000911/2021	DR.SANDIP KUMAR RAUT	SUSANTA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0000912/2021	BADI. KISHORE KUMAR	PURUSOTTAM CHULI	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0000913/2021	DR.C.V.L.SRINIVAS	SUSANTA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0000914/2021	JABAHAR MISHRA	SUSANTA KUMAR DASH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0000915/2021	STATE OF ODISHA DR.JAGANNATH KUANR VS	SUSANTA KUMAR DASH VS	// // 0
172	WP(C)/0000916/2021	STATE OF ODISHA DR. CHAKRADHAR BEHERA VS	SUSANTA KUMAR DASH VS	// // 0
173	WP(C)/0000917/2021	STATE OF ODISHA DR.SOMBURU SOVARA VS	SUSANTA KUMAR DAS VS	// // 0
174	WP(C)/0000918/2021	STATE OF ODISHA PRABIR KUMAR DALAI VS	SUSANTA KUMAR DASH VS	// // 0
175	WP(C)/0000919/2021	STATE OF ODISHA MANORANJAN PRADHAN VS	SUSANTA KUMAR DASH VS	// // 0
176	WP(C)/0000920/2021	STATE OF ODISHA NAGENDRA KUMAR PATRA VS	MANAS PATI VS	// // 0
177	WP(C)/0000921/2021	STATE OF ORISSA JASOBANTI PADHAN VS	PRASANNA KUMAR MISHRA VS	// // 0
178	WP(C)/0000922/2021	STATE OF ODISHA DR. ITISHREE SAHOO VS	SUSANTA KUMAR DASH VS	// // 0
179	WP(C)/0000923/2021	STATE OF ODISHA RANJAN KUMAR DEBATA VS	GYANA RANJAN SETHI VS	// // 0
180	WP(C)/0000924/2021	STATE OF ODISHA PARVATI KHORA VS	K.K.SWAIN VS	// // 0
181	WP(C)/0000925/2021	STATE OF ODISHA OM PRAKASH GUPTA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0000926/2021	NIRANJAN MUDULI VS STATE OF ODISHA	HIMANSHU SEKHAR PANDA VS	// 0 //
183	WP(C)/0000927/2021	OM PRAKASH GUPTA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
184	WP(C)/0000928/2021	OM PRAKASH GUPTA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
185	WP(C)/0000929/2021	CHANDRAKANTA SETHY VS THE ADDL. COMMISSIONER SETTLEMENT AND CONSOLIDATION, BALASORE	DILLIP RAY VS	// 0 //
186	WP(C)/0000930/2021	JAYPRAKASH GUPTA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
187	WP(C)/0000931/2021	CHANDRAGUPTA SAHU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
188	WP(C)/0000932/2021	INDIRA PRIYADARSHINI VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
189	WP(C)/0000933/2021	RAMESH CHANDRA DEO VS STATE OF ODISHA	P.C.ACHARYA VS	// 0 //
190	WP(C)/0000934/2021	CHATURBHUIJ BARAL VS STATE OF ODISHA	P.C.ACHARYA VS	// 0 //
191	WP(C)/0000935/2021	BIBEKANANDA MISHRA VS STATE OF ODISHA	P.C.ACHARYA VS	// 0 //
192	WP(C)/0000936/2021	NARENDRA MISHRA VS ODISHA LIFT IRRIGATION CORPORATION, BBSR	GYANALOKA MOHANTY VS	// 0 //
193	WP(C)/0000937/2021	ADITYA NARAYAN SAHOO	DILIP KUMAR SAHU	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0000938/2021	SARBESWAR GOCHHAYAT	CHITRA PADHI	//
		VS	VS	0
		VICE CHANCELLOR, UTKAL UNIVERSITY		//
195	WP(C)/0000939/2021	KSHIRASAGAR NAYAK	DILLIP KUMAR SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0000940/2021	BIJAYA KUMAR MOHANTY	K.C.RAJGURU MOHAPATRA	//
		VS	VS	0
		CHIEF DIVISIONAL RETAIL SALES MANAGER, IOCL, BBSR		//
197	WP(C)/0000941/2021	BISHNUPADA BEHERA	SAMIR KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0000942/2021	ANITA BUDHIA	ARUN KUMAR BUDHIA	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0000943/2021	SUMIT MANGARAJ	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0000944/2021	M/S.P.M.CONTRACTORS PVT.LTD	KANANBALA ROY CHOUDHURY	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0000945/2021	M/S.P.M.CONTRACTORS PVT.LTD	KANANBALA ROY CHOUDHURY	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0000946/2021	REKHA PARIDA	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0000947/2021	PUSHPA DEVI AGRAWAL	NEELAKANTHA PANDA	//
		VS	VS	0
		THE STATE OF ODISHA		//
204	WP(C)/0000948/2021	HARAPRIYA PANDA	SUSHANTA KUMAR MISHRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0000949/2021	STATE OF ODISHA BYASADEV THAKUR VS	B.N.PARIDA VS	// // 0
206	WP(C)/0000950/2021	STATE OF ODISHA DILIP @ DILLIP KUMAR PATTANAYAK VS	ANUPAM DASH VS	// // 0
207	WP(C)/0000951/2021	STATE OF ODISHA BANABIHARI MOHANTY VS	B.SATPATHY VS	// // 0
208	WP(C)/0000952/2021	JOINT COMMISSIONER, SETTLEMENT AND CONSOILIDATION SALMA TUDU VS	ANUPAM DASH VS	// // 0
209	WP(C)/0000953/2021	STATE OF ODISHA BIBHUTI BHUSAN MOHAPATRA VS	VS	// // 0
210	WP(C)/0000954/2021	UNION OF INDIA MUNIA NIAL VS	MANOJ KUMAR PANDA VS	// // 0
211	WP(C)/0000955/2021	RAJANI NIAL SUDHANSU MOHAN BISWAL VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
212	WP(C)/0000956/2021	STATE OF ODISHA MUNIA NIAL VS	MANOJ KUMAR PANDA VS	// // 0
213	WP(C)/0000957/2021	RAJANI NIAL KRUSHNA CHANDRA SWAIN VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
214	WP(C)/0000958/2021	STATE OF ODISHA PURNA CHANDRA KAR VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
215	WP(C)/0000959/2021	STATE OF ODISHA BIJAY KUMAR NAYAK VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0000960/2021	RABI CHANDAN @ GOUD VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
217	WP(C)/0000961/2021	BAINA MALIK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
218	WP(C)/0000962/2021	RABINDRA KUMAR NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
219	WP(C)/0000963/2021	BAIDYANATH GURU VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
220	WP(C)/0000964/2021	RABINDRA KUMAR MAHALIK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
221	WP(C)/0000965/2021	JAGANNATH NAIK VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
222	WP(C)/0000966/2021	GOKULANANDA NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
223	WP(C)/0000967/2021	NIRANJAN PUJHARI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
224	WP(C)/0000968/2021	MUKTARANI MOHANTY VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
225	WP(C)/0000969/2021	JASOBANTA NARAYANA CHOUDHURY VS CHIEF MANAGING DIRECTOR, OPTCL, BBSR	RAMA KRISHNA BISOI VS	// 0 //
226	WP(C)/0000970/2021	PUSPARANI MOHANTY VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
227	WP(C)/0000971/2021	SASHIREKHA SAHU	GOPINATH SETHI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0000972/2021	DEBASMITA GAHAN	GOPINATH SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0000973/2021	ANITA PATTANAYAK	SUSHANT KUMAR PRADHAN	//
		VS	VS	0
		UNION OF INDIA		//
230	WP(C)/0000974/2021	BIJAYA KUMAR MAHANA	GOPINATH SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0000975/2021	KHITISH KUMAR ACHARYA	GOPINATH SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0000976/2021	BISWARANJAN BEHERA	GOPINATH SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0000977/2021	DWARI SWAIN	NIRANJAN LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0000978/2021	BHARATIYA BIKASH PARISAD	G.P.JENA	//
		VS	VS	0
		UNION OF INDIA		//
235	WP(C)/0000979/2021	ANANDA NAG	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0000980/2021	S.KUMAR RAO	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0000981/2021	HIRANMAYEE SAHOO @ PRUSTY	GOPINATH SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0000982/2021	BASUDEV BERA	KHIROD K. ROUT	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0000983/2021	STATE OF ODISHA MANAS JANI VS	K.K.SWAIN VS	// // 0
240	WP(C)/0000984/2021	STATE OF ODISHA SCHOOL MANAGING COMMITTEE, JALASUAN VS	ANJAN KUMAR BISWAL VS	// // 0
241	WP(C)/0000985/2021	STATE OF ODISHA RAJENDRA KUMAR RATH VS	K.K.SWAIN VS	// // 0
242	WP(C)/0000986/2021	STATE OF ODISHA SOMANATH SONA VS	K.K.SWAIN VS	// // 0
243	WP(C)/0000987/2021	STATE OF ODISHA HAREKRUSHNA SENAPATI VS	ANJAN KUMAR BISWAL VS	// // 0
244	WP(C)/0000988/2021	STATE OF ODISHA JONATHAN JANI VS	K.K.SWAIN VS	// // 0
245	WP(C)/0000989/2021	STATE OF ODISHA MAHENDRA KUMAR SAHU VS	K.K.SWAIN VS	// // 0
246	WP(C)/0000990/2021	STATE OF ODISHA NITAI TUDU VS	ANJAN KUMAR BISWAL VS	// // 0
247	WP(C)/0000991/2021	STATE OF ODISHA KOTISWAR DAS VS	K.K.SWAIN VS	// // 0
248	WP(C)/0000992/2021	STATE OF ODISHA BABULI BISWAL VS	K.K.SWAIN VS	// // 0
249	WP(C)/0000993/2021	STATE OF ODISHA CHILUKURI SATYA NARAYAN VS WESCO, BURLA	UPENDRA KUMAR SAMAL VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0000994/2021	CHHABI PRADHAN VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
251	WP(C)/0000995/2021	RAMA NARAYAN MOHANTY VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
252	WP(C)/0000996/2021	GANGADHAR PANGRAHY VS STATE OF ODISHA	HARA PRASAD RATH VS	// 0 //
253	WP(C)/0000997/2021	JAYADEV MOHANTA VS STATE OF ODISHA	P.C.MISHRA VS	// 0 //
254	WP(C)/0000998/2021	AMULYA NATH PADHY VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	// 0 //
255	WP(C)/0000999/2021	LAXMIDHAR MOHANTA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
256	WP(C)/0001000/2021	M/S. A.K.DAS ASSOCIATES LTD. VS THE COMMISSIONER OF SALES TAX, ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
257	WP(C)/0001001/2021	AMIT KUMAR MOHANTY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
258	WP(C)/0001002/2021	SUKANTI DEI VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	// 0 //
259	WP(C)/0001003/2021	DEBENDRA KUMAR SATPATHY VS PROJECT DIRECTOR, DRDA, PURI	BINAYAK PR. MOHANTY VS	// 0 //
260	WP(C)/0001004/2021	DR. BHARATI PANDA VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
261	WP(C)/0001005/2021	KALINGA BHARATI FOUNDATION	BIBHU PRASAD DAS	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		UNION OF INDIA		//
262	WP(C)/0001006/2021	BHABANI SHANKAR MISHRA	ASHIS KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0001007/2021	PARVATI KHORA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0001008/2021	ANADI CHARAN SETHI	UMAKANTA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0001009/2021	KESHAB JENA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0001010/2021	PHANINDRA KUMAR DHAL	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0001011/2021	MURALIDHAR PADHI	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0001012/2021	PARVARJEET SINGH SALUJA	ASHIS KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0001013/2021	RASHMI RANJAN PARIDA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0001014/2021	HARIHAR SINGH	BIKRAM PRATAP DAS	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0001015/2021	SASMITA NAYAK	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0001016/2021	DESITI NILAKANTHA	K.K.SWAIN	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0001017/2021	STATE OF ODISHA ARUN KUMAR DALEI VS	BRUNDABAN ROUT VS	// // 0
274	WP(C)/0001018/2021	STATE OF ODISHA VISHAL SINGHAL VS	NAVEEN KUMAR VS	// // 0
275	WP(C)/0001019/2021	STATE OF ODISHA SWAGATIKA SWAIN VS	GOPAL SINHA VS	// // 0
276	WP(C)/0001020/2021	STATE OF ODISHA BEENA SAMAL VS	GOPAL SINHA VS	// // 0
277	WP(C)/0001021/2021	STATE OF ODISHA RABI NARAYAN PATRA VS	SUKANTA KUMAR MISHRA VS	// // 0
278	WP(C)/0001022/2021	STATE OF ODISHA MANOJ KUMAR PARIDA VS	GYANA RANJAN SETHI VS	// // 0
279	WP(C)/0001023/2021	STATE OF ODISHA SATYAJIT PATTANAIK VS	RAKESH KUMAR MALLICK VS	// // 0
280	WP(C)/0001024/2021	UNION OF INDIA MURALIDHAR SETHY VS	PARTHA SARATHI NAYAK VS	// // 0
281	WP(C)/0001025/2021	THE TAHASILDAR, ODAPADA STATE OF ODISHA VS	SENIOR STANDING COUNSEL (S AND ME) VS	// // 0
282	WP(C)/0001026/2021	SANJAY KUMAR MAHAPATRA GORACHAND PATNAIK VS	BIGHNARAJ RATH VS	// // 0
283	WP(C)/0001027/2021	STATE OF ODISHA ARJUN CHARAN PATRA VS	RAMANI KANTA PATTANAIK VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0001028/2021	PRAFULLA KUMAR NAYAK VS DY.REGISTRAR.ORISSA ADMINISTRATIVE TRIBUNAL CUTTACK	S.P.NATH VS	// 0 //
285	WP(C)/0001029/2021	MAHANTA SRI PRAFULLA DAS @ PRAFULLA DAS VS COMMISSIONER OF ENDOWMENTS BBSR	ANSMISHRA VS	// 0 //
286	WP(C)/0001030/2021	GURU CHARAN MOHANTA VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	// 0 //
287	WP(C)/0001031/2021	M/S. MSP METALLICS LTD. VS WESCO UTILITY	CHANDAN KUMAR DEY VS	// 0 //
288	WP(C)/0001032/2021	BABAJI PRASAD DAS VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
289	WP(C)/0001033/2021	BIBEKANANDA PRAHARAJ VS MADHUCHHANDA MOHAPATRA	SAMARENDRA PATTNAIK VS	// 0 //
290	WP(C)/0001034/2021	SWARNALATA DIKSHIT VS EXECUTIVE ENGINEER(ELECTRICAL), TPCODL	BIDESH RANJAN BEHERA VS	// 0 //
291	WP(C)/0001035/2021	DEBASIS SAHOO VS STATE OF ODISHA	KRUSHNA CH.DASH VS	// 0 //
292	WP(C)/0001036/2021	DAMODAR BAISAKH VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
293	WP(C)/0001037/2021	MANOJ KUMAR ROUT VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
294	WP(C)/0001038/2021	KULAMANI MISHRA VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	// 0 //
295	WP(C)/0001039/2021	PRASANTA KUMAR PATEL	PRASANTA KUMAR MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0001040/2021	BHARAT CH. MAHANTA	RAMANI KANTA PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0001041/2021	GAJARAJ BHOI	ANIL KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0001042/2021	BRUNDABAN SAHU	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0001043/2021	SRIKANTA KUMAR PATEL	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0001044/2021	TAPAN KUMAR SETHI	RAMANI KANTA PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0001045/2021	SANTOSH KUMAR MOHANTY	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0001046/2021	SAIL, ROURKELA STEEL PLANT	N.K.SAHU	//
		VS	VS	0
		FATIMA KHATUN		//
303	WP(C)/0001047/2021	SURENDRA PRASAD MANDAL	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0001048/2021	SADASIBA SAMAL	SRINIVAS MOHANTY	//
		VS	VS	0
		COMMISSIONER CUM SECY. TO GOVT.		//
305	WP(C)/0001049/2021	BASANTA KUMAR SETHI	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0001050/2021	BIKASH CHANDRA SETHI	NIBAS CHANDRA MISRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		STATE OF ODISHA		//
307	WP(C)/0001051/2021	ARAKHITA GOCHHAYAT	BIJAYA KUMAR PARIDA (2)	//
		VS	VS	0
		THE ZONAL MANAGER, STATE BANK OF INDIA, KHURDA		//
308	WP(C)/0001052/2021	BIJU AERONAUTICS EMPLOYEES UNION	SOMANATH MISHRA	//
		VS	VS	0
		HINDUSTAN AERONAUTICS LTD.		//
309	WP(C)/0001053/2021	DR. SUSAJIT KUMAR PRADHAN	AVIJIT MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
310	WP(C)/0001054/2021	NIMAI CHARAN DAS	SOMANATH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
311	WP(C)/0001055/2021	DEEPAK KUMAR NATH	PRATIK DASH	//
		VS	VS	0
		STATE OF ODISHA		//
312	WP(C)/0001056/2021	RAJESH KUMAR SAHU	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
313	WP(C)/0001057/2021	RAMESH CHANDRA SABAT	KOUSIK ANANDA GURU	//
		VS	VS	0
		STATE OF ODISHA		//
314	WP(C)/0001058/2021	BASANTA GAHIR	KOUSIK ANANDA GURU	//
		VS	VS	0
		STATE OF ODISHA		//
315	WP(C)/0001059/2021	BENU BEHERA	SANGRAM RATH	//
		VS	VS	0
		STATE OF ODISHA		//
316	WP(C)/0001060/2021	GOPAL CHANDRA BEHERA	PRABIR KUMAR RAY	//
		VS	VS	0
		STATE OF ODISHA		//
317	WP(C)/0001061/2021	GAUTAM DAS	J.K.MISHRA (2)	//
		VS	VS	0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	WP(C)/0001062/2021	CHITTA RANJAN NAYAK VS STATE OF ODISHA	SWAYAMJIT ROUT VS	// 0 //
319	WP(C)/0001063/2021	PRADIPTA KUMAR PALAI VS COASTAL AQUACULTURE AUTHORITY	V.NARASINGH VS	// 0 //
320	WP(C)/0001064/2021	MANASI PALAI VS COASTAL AQUACULTURE AUTHORITY	V.NARASINGH VS	// 0 //
321	WP(C)/0001065/2021	MENAKA ROUTRAY VS TAHASILDAR, SADAR CUTTACK	H.R.KHATUA VS	// 0 //
322	WP(C)/0001066/2021	NIRANJAN BADI VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
323	WP(C)/0001067/2021	SUSILA KUMAR MAHARATHI VS STATE OF ODISHA	B.S.TRIPATHY (1) VS	// 0 //
324	WP(C)/0001068/2021	MOHAPATRA SAW MILL VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
325	WP(C)/0001069/2021	M/S. LAXMI SAW MILL VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
326	WP(C)/0001070/2021	JAYA HANUMAN S.H.G GROUP,RASALPUR VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
327	WP(C)/0001071/2021	UTKAL SAW MILL VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
328	WP(C)/0001072/2021	GANDHARBA PANDA VS STATE OF ODISHA	ASIT KU. JENA VS	// 0 //
329	WP(C)/0001073/2021	MONALISA SINGH	B.S.TRIPATHY (1)	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0001074/2021	SATYA KUMAR MESUA	DILIP KUMAR SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0001075/2021	KUMKUMITA NAYAK	RABI NARAYAN BEHERA	//
		VS	VS	0
		TAHASILDAR, ATHAGARH		//
332	WP(C)/0001076/2021	DARPAHARI BISWAL	B.S.TRIPATHY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0001077/2021	RAJENDRA KUMAR DANDIA	ANANTA NARAYAN PATTANAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0001078/2021	SRIPATI SAMANTARAY	B.S.TRIPATHY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0001079/2021	MANOJ KUMAR SATPATHY	PRASANTA KUMAR NAYAK	//
		VS	VS	0
		BALASORE BHADRAK CENTRAL COOPERATIVE BANK LTD.		//
336	WP(C)/0001080/2021	SANDEEP MISHRA	MANOJ KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0001081/2021	PRADEEP KUMAR MAJHI	SUBASH CHANDRA PANI	//
		VS	VS	0
		R.T.O., JAJPUR		//
338	WP(C)/0001082/2021	TRINATH PRASAD MOHANTY	SRIKANTA MAHUNTA	//
		VS	VS	0
		UNION OF INDIA		//
339	WP(C)/0001083/2021	JAMINIKANTA MOHANTA	PADMALAYA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0001084/2021	JITENDRA KUMAR SAHOO	SUBASH CHANDRA PANI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	WP(C)/0001085/2021	R.T.O., CHANDIKHOLE SARAJUBALA MISRA VS STATE OF ODISHA	MILAN KANUNGO VS	// // 0 //
342	WP(C)/0001086/2021	NIKUNJA BIHARI PRADHAN VS THE TRANSPORT COMMISSIONER CUM CHAIRMAN, STA	SUBASH CHANDRA PANI VS	// 0 //
343	WP(C)/0001087/2021	MRUTYUNJAYA PRUSTY VS THE COLLECTOR, BHADRAK	AJAYA KUMAR JENA VS	// 0 //
344	WP(C)/0001088/2021	DEBENDRANATH MOHANTA VS STATE OF ODISHA	PADMALAYA MOHAPATRA VS	// 0 //
345	WP(C)/0001089/2021	AUROBINDA BANARJEE VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
346	WP(C)/0001090/2021	TRILOCHAN BARAL VS STATE OF ODISHA	DEBASIS TRIPATHY VS	// 0 //
347	WP(C)/0001091/2021	SANJIB RATH @ SANJIB KUMAR RATH VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
348	WP(C)/0001092/2021	DAMAYANTI BADHEI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
349	WP(C)/0001093/2021	SANJIB RATH @ SANJIB KUMAR RATH VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
350	WP(C)/0001094/2021	ABHAYA KUMAR SAHANI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
351	WP(C)/0001095/2021	JANMEJAYA SATPATHY VS STATE OF ODISHA	MANORANJAN NAYAK VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	WP(C)/0001096/2021	HRUDANANDA PATRA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
353	WP(C)/0001097/2021	DAMBARUDHAR BISWAL VS COMMISSIONER CUM SECRETARY FOREST AND ENVIRONMENTAL DEPT.	SANJIB SWAIN VS	// 0 //
354	WP(C)/0001098/2021	PURUSOTTAM ROUT VS STATE OF ODISHA	MANORANJAN NAYAK VS	// 0 //
355	WP(C)/0001099/2021	TAPAN KUMAR SATPATHY VS STATE OF ODISHA	MANORANJAN NAYAK VS	// 0 //
356	WP(C)/0001100/2021	RAJESH KUMAR FITWARIWALA VS THE PROPER OFFICER/SALES TAX OFFICER	UMESH CH.BEHURA VS	// 0 //
357	WP(C)/0001101/2021	PRITHIRAJ DWIBEDY VS STATE OF ODISHA	LAXMI NARAYAN PATEL VS	// 0 //
358	WP(C)/0001102/2021	SIVA SANKAR MOHANTY VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	// 0 //
359	WP(C)/0001103/2021	THE EXECUTIVE ENGINEER(ELECT.), BALESHWAR VS OMBUDSMAN (II)	PRENSH KUMAR TRIPATHI VS	// 0 //
360	WP(C)/0001104/2021	BRUNDABAN BADHEI VS STATE OF ODISHA	JAGABANDHU SAHU VS	// 0 //
361	WP(C)/0001105/2021	SUDHIR KUMAR NAYAK VS S.T.A, ODISHA, CUTTACK	CHANDRAKANTA NAYAK VS	// 0 //
362	WP(C)/0001106/2021	KIRTANYA DASH VS UNION OF INDIA	GEETANJALI MAJHI VS	// 0 //
363	WP(C)/0001107/2021	FAKIR MOHAN SATHUA	BIBHUTI KESHARI BISWAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0001108/2021	RABINARAYAN DAS	JYOTIRMAYA GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0001109/2021	BASANTI SAHU	KOUSIK ANANDA GURU	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0001110/2021	AVIMANYU PANDA	JYOTIRMAYA GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0001111/2021	BICHITRA NANDA PATTANAIAK	PRIYABRATA MOHAPATRA	//
		VS	VS	0
		UNION OF INDIA		//
368	WP(C)/0001112/2021	KARUNAKAR SAHU	JYOTIRMAYA GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0001113/2021	CHANDRA RANA	JAGABANDHU SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0001114/2021	ORISSA TRANSFORMERS PVT.LTD	SOUMENDRA PATTANAIAK	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0001115/2021	RAJESH KUMAR SAHU	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0001116/2021	SUCHISMITA JENA	SATYABRATA MOHANTY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0001117/2021	ORISSA TRANSFORMERS PVT.LTD	SOUMENDRA PATTANAIAK	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0001118/2021	SARMISTHA PARIDA	SATYABRATA MOHANTY (1)	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	WP(C)/0001119/2021	STATE OF ODISHA RABEYA TABASSUM VS CUTTACK MUNICIPALITY CORPORATION	AFRAAZ SUHAIL VS	// // 0 //
376	WP(C)/0001120/2021	M/S. RKF INFO SERVICES PVT. LTD. VS DIRECTOR OF INDUSTRIES	DEBADATTA MOHANTY VS	// 0 //
377	WP(C)/0001121/2021	NIRANJAN MOHANTA VS	RAMANI KANTA PATTANAIAK VS	// 0 //
378	WP(C)/0001122/2021	STATE OF ODISHA KUMKUM DAS VS	PRASANTA KUMAR MOHANTY 2 VS	// 0 //
379	WP(C)/0001123/2021	STATE OF ODISHA SANTANU KUMAR PRADHAN VS	SUBHASREE MOHANTY VS	// 0 //
380	WP(C)/0001124/2021	STATE OF ODISHA G.TIRUPATI RAO VS	BIDYALOK MOHAPATRA VS	// 0 //
381	WP(C)/0001125/2021	STATE OF ODISHA MANOJ MOHANTY VS	DIGAMBARA MISHRA VS	// 0 //
382	WP(C)/0001126/2021	STATE OF ODISHA SAMIR KUMAR ROUT VS	AMITAV TRIPATHY VS	// 0 //
383	WP(C)/0001127/2021	STATE OF ODISHA PARESH CHANDRA THAYAL VS	DIPTI RANJAN BHOKTA VS	// 0 //
384	WP(C)/0001128/2021	STATE OF ODISHA DR.TANMAY BADAPANDA VS	U.C.MISHRA VS	// 0 //
385	WP(C)/0001129/2021	SMITAMAYEE SARANGI GOLEKH BEHERA VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	WP(C)/0001130/2021	SUMATI SAHU VS THE DISTRICT SUB REGISTRAR, JHARSUGUDA	PABITRA KUMAR NAYAK VS	// ()
387	ABLAPL/0000329/2021	RADHARANI MOHAPATRA VS STATE OF ODISHA	APARESH BHOI VS	KHAIRA /283 /2020 () //
388	ABLAPL/0000330/2021	GOURANGA BEHERA VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	MARSHAGHAI /339 /2020 () //
389	ABLAPL/0000331/2021	DR. CHANDAN KUMAR SAMANTA VS STATE OF ODISHA	BIPLAB MOHANTY VS	BHADRAK RURAL /677 /2020 () //
390	ABLAPL/0000332/2021	NIROJA KUMAR PAL VS STATE OF ODISHA	BISWARANJAN DALAI VS	HINDOL /133 /2020 () //
391	ABLAPL/0000333/2021	SUNIL MANOHAR DAS VS STATE OF ODISHA	BISWARANJAN DALAI VS	ERASAMA /247 /2020 () //
392	ABLAPL/0000334/2021	BINDU NAIK VS STATE OF ODISHA	SAROJ KUMAR DASH VS	DHENKANAL SADAR /591 /2020 () //
393	ABLAPL/0000335/2021	ALOK BRAHMA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	BYREE /125 /2018 () //
394	ABLAPL/0000336/2021	BADRI ALOK KANYARI @ B.ALOK VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	NUAGAM (PATRAPUR) /289 /2020 () //
395	ABLAPL/0000337/2021	PRASANTA KUMAR BED VS STATE OF ODISHA	BIJAY KUMAR DASH VS	PURUNABAZAR /12 /2021 () //
396	ABLAPL/0000338/2021	BABU@SATYARANJAN DAS VS STATE OF ODISHA	MANORANJAN MISHRA VS	MARINE PST TALCHUA /73 /2020 () //
397	ABLAPL/0000339/2021	DIBYAJYOTI PANDA	PRATAP CHANDRA MISHRA	BANKI /248 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0000340/2021	SAHUR KHAN	BIJAYA KUMAR MISHRA	KHARABEL NAGAR P.S. /254 /2016
		VS	VS	()
		STATE OF ODISHA		//
399	ABLAPL/0000341/2021	SUMITA DAS @ MANU BEHERA	PRATAP CHANDRA MISHRA	JENAPUR /6 /2021
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0000342/2021	RAMAKANTA KHATUA @ KUNA	DILLIP MOHANTY	BALIPATNA /362 /2020
		VS	VS	()
		STATE OF ODISHA		//
401	ABLAPL/0000343/2021	G.DHAN LAXMI @ GEDELA DHANA LAXMI	S.K.MOHANTY	GOPALPUR /2 /2021
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0000344/2021	CHINTAMANI DAS	SAMARENDRA BAHADUR	CHANDABALI /260 /2020
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0000345/2021	PURNA CHANDRA MOHAPATRA	SIDHARTH PRASAD DAS	BHANDARIPOKHARI /236 /2020
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0000346/2021	HRUSIKESH DASH	ARIJEET MISHRA	/ /0
		VS	VS	()
		UNION OF INDIA(RAILWAY)		//
405	ABLAPL/0000347/2021	MANOJ KUMAR MOHANTY	ARUN KUMAR BUDHIA	UDALA /321 /2020
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0000348/2021	PRIYABRATA PRADHAN @ RAJA @ PRIYATAMA	MANJAYAT SINGH	BALIMI /157 /2020
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0000349/2021	SABITANJALI PANDA	MOHENDRA KUMAR MOHAPATRO	KORAPUT VIGILANCE /31 /2020
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
408	ABLAPL/0000350/2021	AJAYA SETHY @ AJAY KU. SETHY	PRASANNA KUMAR MISHRA	TUMUSINGA /182 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
409	ABLAPL/0000351/2021	STATE OF ODISHA LAXMIPRIYA KANDI VS	DHANOJ KUMAR SAHOO VS	// KANDARPUR /145 /2020 ()
410	ABLAPL/0000352/2021	STATE OF ODISHA MAHESWAR SAHOO VS	ASIT KUMAR JENA VS	// RAJKANIKA /318 /2021 ()
411	ABLAPL/0000353/2021	STATE OF ODISHA BANASHREE BHUYAN VS	RUDRA NARAYAN PARIJA VS	// SAMBALPUR VIGILANCE /51 /2018 ()
412	ABLAPL/0000354/2021	STATE OF ODISHA KASI @ KASINATH SAMANTARAY VS	RANJAN KUMAR NAYAK VS	// AIR FIELD P.S. /3 /2020 ()
413	ABLAPL/0000355/2021	STATE OF ODISHA GAJENDRA KUMAR DASH @ DAS VS	ARUN KUMAR BUDHIA VS	// BARIPADA TOWN /9 /2021 ()
414	ABLAPL/0000356/2021	STATE OF ODISHA KUMUD KUMAR SHARMA VS	PARTHA SARATHI NAYAK VS	// BELPAHAR /307 /2020 ()
415	ABLAPL/0000357/2021	STATE OF ODISHA SUSANT KUMAR PATTNAYAK VS	JYOTIRMAYA SAHOO VS	// GOPALPUR /3 /2021 ()
416	ABLAPL/0000358/2021	STATE OF ODISHA SATRUGHANA SAHOO VS	ARIJEET MISHRA VS	// KOREI /237 /2019 ()
417	ABLAPL/0000359/2021	STATE OF ODISHA MADHABA @ PINTU SAMRATH VS	JUGALA KISHORE PANDA VS	// TUREIKELA /44 /2020 ()
418	ABLAPL/0000360/2021	STATE OF ODISHA PURNA CHANDRA SETHI VS	SUBHASIS SEN VS	// LALBAG /6 /2021 ()
419	ABLAPL/0000361/2021	STATE OF ODISHA B.REKHA PATRA VS STATE OF ODISHA	ASHOK DAS VS	// MAHILA (BERHAMPUR) /121 /2020 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
420	ABLAPL/0000362/2021	PADMA NAVA JENA @ PADMANAV VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIRAKARPUR /2 /2021 () //
421	ABLAPL/0000363/2021	AMARJIT YADAV @ AMARJIT KUMAR VS STATE OF ODISHA	AJIT KUMAR ROUT VS	JHARSUGUDA /733 /2020 () //
422	ABLAPL/0000364/2021	GANESWAR SAHOO VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	MAHANGA /271 /2020 () //
423	ABLAPL/0000365/2021	MD.AINUL HAUK VS STATE OF ODISHA	ADITI HOTA VS	COLLIERY /11 /2021 () //
424	ABLAPL/0000366/2021	TUSHARKANTA BEHERA VS STATE OF ODISHA	HARIPAD MOHANTY VS	PATKURA /182 /2020 () //
425	ABLAPL/0000367/2021	CHANDAN BEHERA @ CHANDAN KUMAR BEHERA VS STATE OF ODISHA	HARIPAD MOHANTY VS	PATKURA /182 /2020 () //
426	ABLAPL/0000368/2021	SAROJ KUMAR PRADHAN VS STATE OF ODISHA	B.B.ROUTRAY VS	COLLIERY /465 /2020 () //
427	ABLAPL/0000369/2021	SANJUKTA DAS VS STATE OF ODISHA(VIG.)	A.K.BARAL VS	CUTTACK VIGILANCE /30 /2020 () //
428	ABLAPL/0000370/2021	SANGRAM SWAIN VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	MARSHAGHAI /267 /2020 () //
429	ABLAPL/0000371/2021	DASHE RANA VS STATE OF ODISHA	JANMEJAYA DASH VS	KHARIAR /355 /2020 () //
430	ABLAPL/0000372/2021	SURKASULU @ ANIL KUMAR RAO VS STATE OF ODISHA	ANIRUDHA DAS VS	NABARANGAPUR TOWN /4 /2021 () //
431	ABLAPL/0000373/2021	SWARNALATA DAS	SANGRAM KESHARI ROUT	DHARMASALA /545 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
432	ABLAPL/0000374/2021	KARAMAT KHAN	SURESH KUMAR JENA	PARADEEP LOCK /187 /2020
		VS	VS	()
		STATE OF ODISHA		//
433	ABLAPL/0000375/2021	SUNIL KUMAR SAHU	V.NARASINGH	BERHAMPUR SADAR /5 /2021
		VS	VS	()
		STATE OF ODISHA		//
434	ABLAPL/0000376/2021	MANOJ BHARIMAL @ BIDA	SURYAKANTA DWIBEDI	CHANDAPUR /147 /2020
		VS	VS	()
		STATE OF ODISHA		//
435	ABLAPL/0000377/2021	BHAGABAN DAS	UNMESH CHANDRA JENA	BHADRAK RURAL /638 /2020
		VS	VS	()
		STATE OF ODISHA		//
436	ABLAPL/0000378/2021	SUJATA DAS	B.B.ROUTRAY	BANAPUR P.S. /225 /2020
		VS	VS	()
		STATE OF ODISHA		//
437	ABLAPL/0000379/2021	NAYAN RANJAN DEY	DIBYAJYOTI SAHOO	RAIBANIA /13 /2017
		VS	VS	()
		STATE OF ODISHA		//
438	ABLAPL/0000380/2021	G.DHANA RAO	S.K.MOHANTY	GOLANTHARA (BERHAMPUR) /1 /2021
		VS	VS	()
		STATE OF ODISHA		//
439	ABLAPL/0000381/2021	ANANTA NAYAK	TARAPRASAD MOHAPATRA	SATYABADI /155 /2017
		VS	VS	()
		STATE OF ODISHA		//
440	ABLAPL/0000382/2021	KHURSIDA @ KHURSIDA KHATUN	TARA PRASAD MOHAPATRA	BALASORE VIGILANCE /23 /2019
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
441	ABLAPL/0000383/2021	AJIT KUMAR MALLICK @ MALLIK	PRASANTA KUMAR SATAPATHY	BALASORE SADAR /5 /2021
		VS	VS	()
		STATE OF ODISHA		//
442	ABLAPL/0000384/2021	LAXMIDHAR BHUYAN	RUDRA NARAYAN PARIJA	SAMBALPUR VIGILANCE /51 /2018
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :11/01/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
443	ABLAPL/0000385/2021	STATE OF ODISHA BALDEV PODH @ BALDEB PODH VS	SURYAKANTA DWIBEDI VS	// BELPARA /3 /2021 ()
444	ABLAPL/0000386/2021	STATE OF ODISHA DURAJA @ DURYODHAN SETHI VS	BISWAJIT SAHOO VS	// NUAGAON /98 /2020 ()
445	ABLAPL/0000387/2021	STATE OF ODISHA SIKANDAR KHAN VS	SURESH KUMAR JENA VS	// PARADEEP /187 /2020 ()
446	ABLAPL/0000388/2021	STATE OF ODISHA GOUTAM SUR @ TAPU SUR VS	A.P.BOSE VS	// KAMARDA /75 /2020 ()
447	ABLAPL/0000389/2021	STATE OF ODISHA HEMANTA SAHU VS	JAYDEEP PAL VS	// JODAPADAR /191 /2020 ()
448	ABLAPL/0000390/2021	STATE OF ODISHA HERAMBA KUMAR CHATTERJEE VS	GOURAV MOHANTY VS	// / /0 ()
449	ABLAPL/0000391/2021	STATE OF ODISHA ARUN KUMAR SAHU VS	ANJAN KU BISWAL VS	// KHUNTA /218 /2020 ()
450	ABLAPL/0000392/2021	STATE OF ODISHA LABAN KUMAR MAJHI @ LAXMAN MAJHI VS	SIBA PRASAD SWAIN VS	// BODEN /114 /2020 ()
451	ABLAPL/0000393/2021	STATE OF ODISHA BHABANI SANKAR BADATIA @ KANIA VS	ASIT KU JENA VS	// CAPITAL P.S. /589 /2020 ()
452	ABLAPL/0000394/2021	STATE OF ODISHA TAPAN KUMAR SETHI VS	U.C.JENA VS	// BASTA /173 /2020 ()
453	ABLAPL/0000395/2021	STATE OF ODISHA HEMANTA SAHU VS STATE OF ODISHA	JAYDEEP PAL VS	// JODAPADAR /171 /2020 () //

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FILING REPORT AS ON :11/01/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
454	ABLAPL/0000396/2021	GOBARDHAN BHUMIJ VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	TANGARPALI /212 /2020 () //
455	ABLAPL/0000397/2021	URMILA MALLIK VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	BALASORE SADAR /5 /2021 () //
456	ABLAPL/0000398/2021	GAGAN @ GANGADHAR PRADHAN VS STATE OF ODISHA	ASIT KU. JENA VS	JATNI P.S. /521 /2020 () //
457	ABLAPL/0000399/2021	PURUSOTTAM SAHOO VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	DELANGA /241 /2020 () //
458	ABLAPL/0000400/2021	ASHISH PADHAN VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	LAKHANPUR /235 /2020 () //
459	ABLAPL/0000401/2021	RAJIB NAYAK VS STATE OF ODISHA	J.K.MISHRA (2) VS	JATNI P.S. /3 /2021 () //
460	ABLAPL/0000402/2021	BHABANI SHANKAR MAHANTA VS STATE OF ODISHA(VIG.)	SRINIBASH SATAPATHY VS	CUTTACK VIGILANCE /20 /2020 () //
461	ABLAPL/0000403/2021	PRASANTA KUMAR ACHARYA VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	SATYABADI /20 /2020 () //
462	ABLAPL/0000404/2021	SUSANTA JENA VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	BRAHMAGIRI /3 /2021 () //
463	ABLAPL/0000405/2021	AKSHAYA BEHERA @ AKHAYA BEHERA VS STATE OF ODISHA	S.K.BHANJADEO VS	KHURDA P.S. /5 /2021 () //
464	ABLAPL/0000406/2021	BIDYA @ BIDA @ BIDYADHAR BEHERA VS STATE OF ODISHA	SARBESWAR SAHOO VS	ANGUL TOWN /1424 /2020 () //
465	ABLAPL/0000407/2021	BIJAY BARIK	AJAYA KUMAR MOHARANA	KEONJHAR TOWN /270 /2020

ORISSA HIGH COURT

FILING REPORT AS ON :11/01/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
466	ABLAPL/0000408/2021	STATE OF ODISHA BIJAYA SINGH THAKUR	ANANTA NARAYAN PATTANAYAK	// BANHARPALI /202 /2020
		VS	VS	()
467	ABLAPL/0000409/2021	STATE OF ODISHA TUNA SINGH	R.GHOSH	// COLLIERY /5 /2021
		VS	VS	()
468	ABLAPL/0000410/2021	STATE OF ODISHA BHISMA SIDAR	NALINI KANTA SAHOO	// NAYAPALLI P.S. /467 /2020
		VS	VS	()
469	ABLAPL/0000411/2021	STATE OF ODISHA LIPUN KUMAR MOHANTY	RAJALAXMI BISWAL	// N.T.P.C. /180 /2020
		VS	VS	()
470	ABLAPL/0000412/2021	STATE OF ODISHA PRADEEP KUMAR PRUSTY	RAJJEET ROY	// BALASORE VIGILANCE /33 /2020
		VS	VS	()
471	ABLAPL/0000413/2021	STATE OF ODISHA(VIG.) BIRENDRA KHANDAPAN @ KANDAPAN	PRASANTA KU SAHOO	// KODINGA /21 /2018
		VS	VS	()
472	WPC(OA)/0000152/2016	STATE OF ODISHA DIPTIMAYEE MUKHARJEE	SUDHANSHU SEKHAR PRATAP	// //
		VS	VS	()
473	WPC(OA)/0000173/2018	STATE OF ODISHA KEDAR NATH PRADHANI	R.K.BISOI	// //
		VS	VS	()
474	WPC(OA)/0002585/2016	FOOD, SUPPLIES AND CONSUMER WELFARE DEPTT. DR. SMITA MOHANTY	SURYA NARAYAN PATNAIK	// //
		VS	VS	()
475	WPC(OAC)/0000260/2000	STATE OF ODISHA JANAKI BALLAV RAY	K.LENKA	// //
		VS	VS	()
476	WPC(OAC)/0001808/2016	STATE OF ODISHA SUJATA SENAPATI	S.K.OJHA	// //
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :11/01/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
477	WPC(OAC)/0002098/2018	STATE OF ODISHA SUBASMANI SINGH VS	K.K.SWAIN VS	// // ()
478	WPC(OAC)/0003337/2014	STATE OF ODISHA DR. SMITA MOHANTY VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// // () //

ORISSA HIGH COURT

MISC CASES FILED on :11/01/2021

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	1/2021 ARBP/4/2021	M/S THEJO ENGINEERING LIMITED-MP	MOHIT AGARWAL
2	1/2021 CRLMA/166/2020	RAMESH MAHANTY-MP	HIMANSU BHUSAN SUTAR
3	1/2021 FA/322/1984	SANATAN-MP	ABINASH ROUTRAY
4	1/2021 ITA/1/2021	LAXMAN BARIK-MP	B.PANDA(SENIOR ADVOCATE)
5	1/2021 SA/140/2000	KARTIKA-MP	M/S.B.H.MOHANTY
6	2/2021 FA/322/1984	SANATAN-MP	M/S.P.K.ROUTRAY
7	2/2021 ITA/106/2013	URBAN COOP.BANK LTD.-MP	M/S.ARUP KU.PANDA
8	3/2021 CMAPL/2/2021	PADMALOCHAN PANDA-MP	SUBHRANSU BHUSAN MOHANTY
9	3/2021 ITA/21/2015	URBAN CO-OP.BANK LTD.-MP	M/S.ARUP KU.PANDA
10	4/2021 CMAPL/257/2020	D.M., NATIONAL INSURANCE CO.LTD.-MP	PRASANTA KUMAR MAHALI
11	4/2021 JCRLA/12/2018	RABI MUNDA-MP	
12	5/2021 JCRLA/90/2012	KALPANA NAURI-MP	M/S.RAJIV KU.MAHANTA,S.K.DWIBEDI,N.HOTA
13	5/2021 RVWPET/8/2021	MAKAR KISHORE PATTNAIK-MP	D.R.SWAIN
14	6/2021 CRLMP/53/2021	GYANA RANJAN DASH-MP	TUSAR KUMAR MISHRA
15	6/2021 CRLREV/9/2021	ASHISH KUMAR ROUT-MP	SHANTI PRAKASH MOHANTY
16	6/2021 RVWPET/8/2021	MAKAR KISHORE PATTNAIK-MP	D.R.SWAIN
17	6/2021 TRP(C)/6/2021	SUBHALAXMI SAHOO-MP	BIJAYA KUMAR MISHRA
18	6/2021 WPC(OAC)/1067/2018	RAMESH CHANDRA BISWAL-MP	UPENDRA KUMAR SAMAL
19	7/2021 CRLREV/9/2021	ASHISH KUMAR ROUT-MP	SHANTI PRAKASH MOHANTY
20	7/2021 RVWPET/8/2021	MAKAR KISHORE PATTNAIK-MP	D.R.SWAIN
21	7/2021 TRP(C)/7/2021	SOUMITRI JENA-MP	MANOJ KUMAR MOHANTY
22	7/2021 WPC(OAC)/1059/2019	DEBIKA MISHRA-MP	M/S.SANJIB SWAIN
23	8/2021 CRLREV/10/2021	BIPLABI SANGRAM KESHARI PANDA-MP	SAMARENDRA MOHANTY
24	8/2021 RVWPET/9/2021	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
25	9/2021 CRLREV/10/2021	BIPLABI SANGRAM KESHARI PANDA-MP	SAMARENDRA MOHANTY
26	9/2021	THE DIVISIONAL MANAGER, M/S NATIONAL INSURANCE COMPANY LIMITED-MP	SANJIB KUMAR MOHANTY

27	FAO/2/2021 9/2021 RSA/388/2018	MINATI MOHAPATRA-MP	M/S.S.K.NAYAK 2
28	9/2021 RVWPET/9/2021	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
29	10/2021 CRLREV/10/2021	BIPLABI SANGRAM KESHARI PANDA-MP	SAMARENDRA MOHANTY
30	10/2021 FAO/3/2021	RABINDRANATH @ RABINDRANATH SWAIN-MP	B.P.TRIPATHY
31	10/2021 RSA/5/2018	SANJAY KU.GUPTA-MP	M/S.BHAKTAHARI MOHANTY
32	10/2021 RVWPET/9/2021	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
33	11/2021 CRLREV/11/2021	DEBASIS @ TAPAS KHUNTIA-MP	PITAMBAR JENA
34	11/2021 RSA/5/2018	SANJAY KU.GUPTA-MP	M/S.BHAKTAHARI MOHANTY
35	11/2021 RVWPET/255/2020	ANWARI BEGUM-MP	AJAY KUMAR ROY
36	12/2021 CRLREV/12/2021	MUKESH KUMAR LENKA-MP	ANAM CHARAN PANDA
37	12/2021 RSA/5/2018	SANJAY KU.GUPTA-MP	M/S.BHAKTAHARI MOHANTY
38	13/2021 CRLREV/12/2021	MUKESH KUMAR LENKA-MP	ANAM CHARAN PANDA
39	14/2021 CRLMC/30/2021	SUKANTA KUMAR NAYAK-MP	ARIJEET MISHRA
40	15/2021 CRLMC/31/2021	DHARMU NAIK-MP	MANOJ KUMAR PANDA
41	16/2021 CRLA/411/2016	NARU@NARENDRA SANANGI-MP	M/S.CHITTA RANJAN SAHU
42	16/2021 CRLMC/32/2021	SANJIB PATRY @ SANJIB KUMAR PATRY-MP	RUDRA NARAYAN PARIJA
43	17/2021 CRLA/373/2012	DILLU@DILLIP KUMAR-MP	M/S.KASHINATH PATTANAIAK
44	17/2021 CRLMC/33/2021	SRINIBASH SAHU-MP	S.K.NAYAK
45	18/2021 CRLMC/34/2021	AJAY KUMAR NAYAK-MP	J.K.KHUNTIA
46	19/2021 CRLMC/35/2021	NALINI ACHARYA @ NALINIPRAVA ACHARYA-MP	DEVASHIS PANDA
47	20/2021 CRLMC/936/2020	RAJENDRA PRADHAN-MP	B.S.PANIGRAHI
48	22/2021 CRLMC/935/2020	RAJENDRA PRADHAN-MP	B.S.PANIGRAHI
49	23/2021 CRLMC/36/2021	HDFC BANK LTD.-MP	GOPAL KRUSHNA MOHANTY
50	31/2021 ABLAPL/15276/2020	PRASUN BIKASH SAHOO-MP	SMRUTI RANJAN MOHAPATRA
51	34/2021 BLAPL/8564/2020	BINOD DIGAL-MP	DHIRENDRA KUMAR MOHAPATRA
52	34/2021 MACA/22/2021	THE ORIENTAL INSURANCE COMPANY LIMITED-MP	SUBRAT SATPATHY
53	35/2021 BLAPL/1472/2020	NANHAK RAY-MP	S.K.BHANJADEO
54	35/2021 MACA/23/2021	ORIENTAL INSURANCE COMPANY LIMITED.-MP	SUBRAT SATPATHY
55	36/2021 BLAPL/1600/2020	DEEPAK @ GANAPATI NIAL-MP	MOHENDRA KUMAR MOHAPATRO
56	36/2021 MACA/24/2021	DIVISIONAL MANAGER,NATIONAL INSURANCE CO. LTDBNIPDAS	
57	37/2021 MACA/24/2021	DIVISIONAL MANAGER,NATIONAL INSURANCE CO. LTDBNIPDAS	

58	38/2021 MACA/25/2021	THE DIVISIONAL MANAGER, M/S NATIONAL INSURANCE CORPORATION LTD.-MP	BCD/MS
59	39/2021 MACA/25/2021	THE DIVISIONAL MANAGER, M/S NATIONAL INSURANCE CORPORATION LTD.-MP	BCD/MS
60	39/2021 ABLAPL/16501/2020	SATISH EKKA-MP	PIYUSH KUMAR MISHRA
61	40/2021 BLAPL/9181/2020	RASHMI RANJAN MALLIK-MP	NILAKANTHA DAS
62	40/2021 MACA/16/2021	ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
63	41/2021 BLAPL/3900/2020	DILLIP KUMAR SWAIN-MP	ASHOK KUMAR ROUT
64	41/2021 MACA/18/2021	ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
65	42/2021 MACA/17/2021	ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
66	46/2021 WA/15/2021	RAJKUMAR SAHU-MP	SHASHI BHUSAN JENA
67	47/2021 WA/16/2021	SUBHRA SINHA-MP	MIHIR SAHOO
68	48/2021 WA/17/2021	DEBENDRA PRASAD SINHA-MP	MIHIR SAHOO
69	49/2021 WA/114/2008	PRAFULLA CH.DAS-MP	M/S.BRAJABANDHU BISWAL
70	50/2021 WA/109/2008	PRAFULLA CH.DAS-MP	M/S.BRAJABANDHU BISWAL
71	52/2021 WA/19/2021	TRILOCHAN DASH-MP	BINAYA KUMAR MOHANTY
72	394/2021 WP(C)/889/2021	M/S. SHYAM ORES(JHARKHAND) PVT. LTD.-MP	BIPLAB MOHANTY
73	395/2021 WP(C)/891/2021	DEBAPRAKASH DASH-MP	BHAKTA RANJAN BARIK
74	396/2021 WP(C)/893/2021	ABHISEK ROUT-MP	IPSIT AROBINDO ACHARYA
75	397/2021 WP(C)/896/2021	SAROJ KANTA ACHARYA-MP	PURUSOTTAM CHULI
76	398/2021 WP(C)/900/2021	HRUSHIKESH SWAIN-MP	PURUSOTTAM CHULI
77	399/2021 WP(C)/902/2021	RANJIT KUMAR SAHU-MP	PURUSOTTAM CHULI
78	400/2021 WP(C)/904/2021	BHAKTARANJAN MAHARANA-MP	PURUSOTTAM CHULI
79	401/2021 WP(C)/905/2021	DR.KANHU CHARAN PATRA-MP	DINESH KUMAR PANDA
80	402/2021 WP(C)/906/2021	GANESH CHANDRA PATRA-MP	GYANA RANJAN SETHI
81	403/2021 WP(C)/907/2021	PRADIP KUMAR PATRA-MP	GYANA RANJAN SETHI
82	404/2021 WP(C)/909/2021	NALINDRA NAIK-MP	GYANA RANJAN SETHI
83	405/2021 WP(C)/908/2021	NURDHIN KHAN-MP	GYANA RANJAN SETHI
84	406/2021 WP(C)/910/2021	GOURANGA CHARAN BARIK-MP	PURUSOTTAM CHULI
85	407/2021 WP(C)/911/2021	DR.SANDIP KUMAR RAUT-MP	SUSANTA KUMAR DASH
86	408/2021 WP(C)/912/2021	BADI. KISHORE KUMAR-MP	PURUSOTTAM CHULI
87	409/2021 WP(C)/913/2021	DR.C.V.L.SRINIVAS-MP	SUSANTA KUMAR DASH
88	410/2021 WP(C)/914/2021	JABAHAR MISHRA-MP	SUSANTA KUMAR DASH
89	411/2021	DR.JAGANNATH KUANR-MP	SUSANTA KUMAR DASH

90	WP(C)/915/2021 412/2021	DR. CHAKRADHAR BEHERA-MP	SUSANTA KUMAR DASH
91	WP(C)/916/2021 413/2021	DR.SOMBURU SOVARA-MP	SUSANTA KUMAR DAS
92	WP(C)/917/2021 414/2021	PRABIR KUMAR DALAI-MP	SUSANTA KUMAR DASH
93	WP(C)/918/2021 415/2021	MANORANJAN PRADHAN-MP	SUSANTA KUMAR DASH
94	WP(C)/919/2021 417/2021	M/S.AMAN ENGINEERING WORKS-MP	M/S.ANURAG PATI
95	WP(C)/17684/2020 418/2021	DR. ITISHREE SAHOO-MP	SUSANTA KUMAR DASH
96	WP(C)/922/2021 419/2021	RANJAN KUMAR DEBATA-MP	GYANA RANJAN SETHI
97	WP(C)/923/2021 420/2021	GADADHAR PRADHAN-MP	SUMITRA MOHANTY
98	WP(C)/2871/2020 421/2021	SNIGDHA MOHANTY-MP	
99	WP(C)/31621/2020 422/2021	SNIGDHA MOHANTY-MP	NIRANJAN SINGH
100	WP(C)/31621/2020 423/2021	CHANDRAKANTA SETHY-MP	DILLIP RAY
101	WP(C)/929/2021 424/2021	DHIRENDRA KU.PATRA-MP	MR.P.C.ACHARYA
102	WP(C)/22347/2019 425/2021	CHANDRAKANTA SETHY-MP	DILLIP RAY
103	WP(C)/929/2021 427/2021	TRILOCHAN SENAPATI-MP	M/S. DEBADUTTA SETHI
104	WP(C)/29332/2019 428/2021	INDIRA PRIYADARSHINI-MP	BIRAJA PRASANNA DAS
105	WP(C)/932/2021 429/2021	SUDARSHAN DASH-MP	DEBADUTTA SETHI
106	WP(C)/29598/2019 430/2021	BISHNU NARAYAN SENAPATI-MP	DEBADUTTA SETHI
107	WP(C)/29599/2019 431/2021	DHIREN KUMAR PRADHAN-MP	DEBADUTTA SETHI
108	WP(C)/29589/2019 432/2021	NARENDRA MISHRA-MP	GYANALOKA MOHANTY
109	WP(C)/936/2021 433/2021	SUBASH CHANDRA MOHAPATRA-MP	DEBADUTTA SETHI
110	WP(C)/29592/2019 434/2021	JAYADEV MISHRA-MP	DEBADUTTA SETHI
111	WP(C)/29604/2019 435/2021	ADITYA NARAYAN SAHOO-MP	DILIP KUMAR SAHU
112	WP(C)/937/2021 436/2021	SATYA SWARUP DWIBEDI-MP	DEBADUTTA SETHI
113	WP(C)/29607/2019 437/2021	CHHABI ROUT-MP	M/S.SUMITRA MOHANTY
114	WP(C)/2867/2020 438/2021	BHAGIRATHI JENA-MP	M/S.SUMITRA MOHANTY
115	WP(C)/2860/2020 439/2021	KSHIRASAGAR NAYAK-MP	DILLIP KUMAR SAHU
116	WP(C)/939/2021 440/2021	TIKI @ SARAT ROUT-MP	M/S.SUMITRA MOHANTY
117	WP(C)/2863/2020 441/2021	BIJAYA KUMAR MOHANTY-MP	K.C.RAJGURU MOHAPATRA
118	WP(C)/940/2021 442/2021	BISHNUPADA BEHERA-MP	SAMIR KUMAR MISHRA
119	WP(C)/941/2021 443/2021	SUMIT MANGARAJ-MP	SUSHANTA KUMAR MISHRA
120	WP(C)/943/2021 444/2021	REKHA PARIDA-MP	SUSHANTA KUMAR MISHRA
	WP(C)/946/2021		

121	445/2021 WP(C)/948/2021	HARAPRIYA PANDA-MP	SUSHANTA KUMAR MISHRA
122	446/2021 WP(C)/949/2021	BYASADEV THAKUR-MP	B.N.PARIDA
123	447/2021 WP(C)/951/2021	BANABIHARI MOHANTY-MP	B.SATPATHY
124	448/2021 WP(C)/954/2021	MUNIA NIAL-MP	MANOJ KUMAR PANDA
125	449/2021 WP(C)/876/2021	SIBARAM SAHU-MP	KISHORE KUMAR MISHRA
126	450/2021 WP(C)/956/2021	MUNIA NIAL-MP	MANOJ KUMAR PANDA
127	451/2021 WP(C)/7821/2020	M/S P.M.CONTRACTORS PVT.LTD.-MP	KANANBALA ROY CHOUDHURY
128	452/2021 WP(C)/969/2021	JASOBANTA NARAYANA CHOUDHURY-MP	RAMA KRISHNA BISOI
129	453/2021 WP(C)/30570/2020	BALESWAR KANHAR-MP	BIBHUTI BHUSAN PANDA
130	454/2021 WP(C)/3853/2015	SABITA MOHANTY-MP	M/S.RABINDRA N.PRUST
131	455/2021 WP(C)/973/2021	ANITA PATTANAYAK-MP	SUSHANT KUMAR PRADHAN
132	456/2021 WP(C)/14240/2016	NRUSINGHA CH.SWAIN-MP	M/S.J.PRADHAN
133	457/2021 WP(C)/35862/2020	SK.MOHAMMED ZAHID-MP	SIDHARTHA DAS
134	458/2021 WP(C)/977/2021	DWARI SWAIN-MP	NIRANJAN LENKA
135	462/2021 WP(C)/982/2021	BASUDEV BERA-MP	KHIROD K. ROUT
136	463/2021 WP(C)/984/2021	SCHOOL MANAGING COMMITTEE, JALASUAN PRIMARY SCHOOL-MP	ANJAN KUMAR BISWAL
137	464/2021 WP(C)/987/2021	HAREKRUSHNA SENAPATI-MP	ANJAN KUMAR BISWAL
138	465/2021 WP(C)/990/2021	NITAI TUDU-MP	ANJAN KUMAR BISWAL
139	466/2021 WP(C)/993/2021	CHILUKURI SATYA NARAYAN-MP	UPENDRA KUMAR SAMAL
140	467/2021 WP(C)/36541/2020	PABITRA KUMAR MOHAPATRA-MP	SIDHESWAR MALLIK
141	468/2021 WP(C)/995/2021	RAMA NARAYAN MOHANTY-MP	DEEPALI MAHAPATRA
142	469/2021 WP(C)/16007/2017	MAA JAGAT JANANI INFRASTRUCTURES PVT.LTD.-MP	M/S.PRAVAKAR BEHERA
143	470/2021 WP(C)/22565/2019	DILLIP KUMAR SAHOO-MP	M/S.ASHIS KUMAR MISHRA
144	471/2021 WP(C)/997/2021	JAYADEV MOHANTA-MP	P.C.MISHRA
145	472/2021 WP(C)/23988/2019	JAGANNATH BASTIA-MP	SUMIT SEKHAR PATTANAIAK
146	473/2021 WP(C)/1000/2021	M/S. A.K.DAS ASSOCIATES LTD.-MP	KANANBALA ROY CHOUDHURY
147	474/2021 WP(C)/1001/2021	AMIT KUMAR MOHANTY-MP	DILLIP KUMAR MOHAPATRA
148	475/2021 WP(C)/1004/2021	DR. BHARATI PANDA-MP	ASHIS KUMAR MISHRA
149	476/2021 WP(C)/1005/2021	KALINGA BHARATI FOUNDATION-MP	BIBHU PRASAD DAS
150	477/2021 WP(C)/1006/2021	BHABANI SHANKAR MISHRA-MP	ASHIS KUMAR MISHRA
151	478/2021 WP(C)/25701/2020	DR.SAMBIT PATRA-MP	MAHESWAR DASH
152	479/2021	ANADI CHARAN SETHI-MP	UMAKANTA MISHRA

153	WP(C)/1008/2021 480/2021	PRAMODINI TARAI-MP	PARTHA SARATHI NAYAK
154	WP(C)/775/2021 481/2021	ARUN KUMAR DALEI-MP	BRUNDABAN ROUT
155	WP(C)/1017/2021 482/2021	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
156	WP(C)/21674/2018 483/2021	SWAGATIKA SWAIN-MP	GOPAL SINHA
157	WP(C)/1019/2021 484/2021	VISHAL SINGHAL-MP	NAVEEN KUMAR
158	WP(C)/1018/2021 485/2021	BEENA SAMAL-MP	GOPAL SINHA
159	WP(C)/1020/2021 486/2021	RABI NARAYAN PATRA-MP	SUKANTA KUMAR MISHRA
160	WP(C)/1021/2021 487/2021	MANOJ KUMAR PARIDA-MP	GYANA RANJAN SETHI
161	WP(C)/1022/2021 488/2021	SATYAJIT PATTANAIAK-MP	RAKESH KUMAR MALLICK
162	WP(C)/1023/2021 489/2021	MURALIDHAR SETHY-MP	PARTHA SARATHI NAYAK
163	WP(C)/1024/2021 490/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
164	WP(C)/1025/2021 491/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
165	WP(C)/1025/2021 492/2021	AKSHAYA KUMAR BARIK-MP	HARA PRASAD RATH
166	WP(C)/28160/2020 493/2021	BIKRAM BEHERA-MP	M/S.PRAMOD KUMAR ROUSTRAY
167	WP(C)/17756/2015 494/2021	M/S. MSP METALLICS LTD.-MP	CHANDAN KUMAR DEY
168	WP(C)/1031/2021 495/2021	SWARNALATA DIKSHIT-MP	BIDESH RANJAN BEHERA
169	WP(C)/1034/2021 496/2021	SANTOSH KUMAR MOHANTY-MP	BIRAJA PRASANNA SATAPATHY
170	WP(C)/1045/2021 497/2021	SAIL, ROURKELA STEEL PLANT-MP	N.K.SAHU
171	WP(C)/1046/2021 498/2021	SURENDRA PRASAD MANDAL-MP	BIRAJA PRASANNA SATAPATHY
172	WP(C)/1047/2021 499/2021	SADASIBA SAMAL-MP	SRINIVAS MOHANTY
173	WP(C)/1048/2021 500/2021	SADASIBA SAMAL-MP	SRINIVAS MOHANTY
174	WP(C)/1048/2021 501/2021	BASANTA KUMAR SETHI-MP	BIRAJA PRASANNA SATAPATHY
175	WP(C)/1049/2021 502/2021	ARAKHITA GOCHHAYAT-MP	BIJAYA KUMAR PARIDA (2)
176	WP(C)/1051/2021 503/2021	BIJU AERONAUTICS EMPLOYEES UNION-MP	SOMANATH MISHRA
177	WP(C)/1052/2021 504/2021	NIMAI CHARAN DAS-MP	SOMANATH MISHRA
178	WP(C)/1054/2021 505/2021	GAUTAM DAS-MP	J.K.MISHRA (2)
179	WP(C)/1061/2021 506/2021	CHITTA RANJAN NAYAK-MP	SWAYAMJIT ROUT
180	WP(C)/1062/2021 507/2021	PRADIPTA KUMAR PALAI-MP	V.NARASINGH
181	WP(C)/1063/2021 508/2021	MANASI PALAI-MP	V.NARASINGH
182	WP(C)/1064/2021 509/2021	BIKRAM BEHERA-MP	M/S.PRAMOD KUMAR ROUSTRAY
183	WP(C)/17756/2015 510/2021	MENAKA ROUSTRAY-MP	H.R.KHATUA
	WP(C)/1065/2021		

184	511/2021 WP(C)/1066/2021	NIRANJAN BADI-MP	SUBAS CHANDRA DAS
185	512/2021 WP(C)/1067/2021	SUSILA KUMAR MAHARATHI-MP	B.S.TRIPATHY (1)
186	513/2021 WP(C)/1070/2021	JAYA HANUMAN S.H.G GROUP,RASALPUR-MP	CHITTA RANJAN PATTNAIK
187	514/2021 WP(C)/1073/2021	MONALISA SINGH-MP	B.S.TRIPATHY (1)
188	515/2021 WP(C)/1074/2021	SATYA KUMAR MESUA-MP	DILIP KUMAR SAHU
189	516/2021 WP(C)/4000/2015	M/S.SAILASHREE ENTERPRISESPLTD.-MP	M/S.PARTHA MUKHERJI
190	517/2021 WP(C)/31251/2020	STATE OF ODISHA-MP	B.S.TRIPATHY (1)
191	518/2021 WP(C)/1076/2021	DARPAHARI BISWAL-MP	B.S.TRIPATHY (1)
192	519/2021 WP(C)/27076/2020	GOPABANDHU MALLICK-MP	PRAFULLA KUMAR RATH
193	520/2021 WP(C)/1077/2021	RAJENDRA KUMAR DANDIA-MP	ANANTA NARAYAN PATTANAYAK
194	521/2021 WP(C)/15989/2020	MAYADHAR NAYAK-MP	RAJIB RATH
195	522/2021 WP(C)/1078/2021	SRIPATI SAMANTARAY-MP	B.S.TRIPATHY (1)
196	523/2021 WP(C)/3704/2019	RELIABLE SPONGE PVT. LTD.-MP	M/S DAMODAR PATI
197	524/2021 WP(C)/1083/2021	JAMINIKANTA MOHANTA-MP	PADMALAYA MOHAPATRA
198	525/2021 WP(C)/20826/2020	M/S. TRUPTI ENTERPRISES PVT. LTD.-MP	DAMODAR PATI
199	526/2021 WP(C)/1086/2021	NIKUNJA BIHARI PRADHAN-MP	SUBASH CHANDRA PANI
200	527/2021 WP(C)/1085/2021	SARAJUBALA MISRA-MP	MILAN KANUNGO
201	528/2021 WP(C)/1088/2021	DEBENDRANATH MOHANTA-MP	PADMALAYA MOHAPATRA
202	530/2021 WP(C)/6156/2017	SUN PHARMACEUTICAL INDUSTRIES LTD.-MP	M/S. SAMARENDRA KUMAR MOHANTY
203	532/2021 WP(C)/1100/2021	RAJESH KUMAR FITWARIWALA-MP	UMESH CH.BEHURA
204	533/2021 WP(C)/1101/2021	PRITHIRAJ DWIBEDY-MP	LAXMI NARAYAN PATEL
205	534/2021 WP(C)/35478/2020	LAXMIDHAR SRICHANDAN-MP	MANAS MOHAPATRA
206	535/2021 WP(C)/1103/2021	THE EXECUTIVE ENGINEER(ELECT.), BALESORE ELECTRICITY DIVISION, BALASORE	PRABHAKAR SINGH, B.S.TRIPATHY
207	536/2021 WP(C)/1111/2021	BICHITRA NANDA PATTANAIAK-MP	PRIYABRATA MOHAPATRA
208	537/2021 WP(C)/1113/2021	CHANDRA RANA-MP	JAGABANDHU SAHU
209	538/2021 WP(C)/1115/2021	RAJESH KUMAR SAHU-MP	ARUN KUMAR PATRA
210	539/2021 WP(C)/1114/2021	ORISSA TRANSFORMERS PVT.LTD-MP	SOUMENDRA PATTANAIAK
211	540/2021 WP(C)/1116/2021	SUCHISMITA JENA-MP	SATYABRATA MOHANTY (1)
212	541/2021 WP(C)/1118/2021	SARMISTHA PARIDA-MP	SATYABRATA MOHANTY (1)
213	542/2021 WP(C)/1117/2021	ORISSA TRANSFORMERS PVT.LTD-MP	SOUMENDRA PATTANAIAK
214	543/2021 WP(C)/38537/2020	FAKIRA CHARAN SETHI-MP	ANUP UDAYA SENAPATI
215	544/2021	SUDHIR KUMAR NAYAK-MP	CHANDRAKANTA NAYAK

216	WP(C)/1105/2021 545/2021	M/S. RKF INFO SERVICES PVT. LTD.-MP	DEBADATTA MOHANTY
217	WP(C)/1120/2021 546/2021	SANTANU KUMAR PRADHAN-MP	SUBHASREE MOHANTY
218	WP(C)/1123/2021 547/2021	G.TIRUPATI RAO-MP	BIDYALOK MOHAPATRA
219	WP(C)/1124/2021 548/2021	MANOJ MOHANTY-MP	DIGAMBARA MISHRA
220	WP(C)/1125/2021 549/2021	PARESH CHANDRA THAYAL-MP	DIPTI RANJAN BHOKTA
221	WP(C)/1127/2021 550/2021	GANESWAR BISWAL @ SIKHAR BISWAL-MP	PRAFULLA KUMAR MOHAPATRA
222	WP(C)/30369/2020 551/2021	GOLEKH BEHERA-MP	ASHOK KUMAR SARANGI
223	WP(C)/1129/2021 552/2021	KUNAL DAS @ KUNAL KISHORE DAS-MP	AMIT KUMAR NATH
224	WP(C)/29709/2020 4/2021	ASHOK KU.RATH-MP	
225	MATA/75/2011 5/2021	PRAVAT KUMAR BEHERA-MP	
226	CRLMP/1304/2020 10/2021	RANJAN KUMAR SWAIN-MP	
227	CONTC/4051/2020 21/2021	JAGDISH KUMBHAR-MP	
228	CRLMC/406/2020 30/2021	SAHEBANI KHUNTIA@SAIBANI KHUNTIA-MP	
229	ABLAPL/8483/2020 32/2021	BITU @ SUSHIL KUMAR SAHOO-MP	
230	ABLAPL/11228/2020 33/2021	SALMAN SAHA-MP	
231	ABLAPL/5772/2020 34/2021	ALOK RANJAN PATRA-MP	
232	ABLAPL/12105/2020 35/2021	BALAKRUSHNA PANDA-MP	
233	ABLAPL/13131/2020 36/2021	PITAMBAR GOUDA-MP	
234	ABLAPL/13128/2020 37/2021	DEEPAK @ GANAPATI NIAL-MP	
235	BLAPL/1611/2020 37/2021	PRABIRA MOHANTY-MP	
236	ABLAPL/10344/2020 38/2021	SADHU MUDULI-MP	MANORANJAN PADHY
237	BLAPL/2837/2020 38/2021	SANATANA PARIDA-MP	
238	ABLAPL/14479/2020 39/2021	SATYABAN GOUDA-MP	MANORANJAN PADHY
239	BLAPL/2785/2020 40/2021	RAMIN PRASAD SINGH-MP	
240	ABLAPL/6647/2020 42/2021	BRAJA MOHAN PATNAIK-MP	
241	BLAPL/6793/2018 43/2021	TRIDHAR MOHANTY-MP	
242	BLAPL/6794/2018 51/2021	DR. PITHA CHARAN MURMU-MP	
243	WA/775/2020 416/2021	DEVARAJ SAHU-MP	
244	WP(C)/9232/2015 426/2021	PURNA CHANDRA JENA-MP	
245	WP(C)/36290/2020 459/2021	SARBESWAR PATI-MP	
246	WP(C)/33456/2020 460/2021	BRUNDABAN PARIDA-MP	
	WP(C)/33462/2020		

247	461/2021 WP(C)/33459/2020	ARUN KUMAR PRADHAN-MP
248	529/2021 WP(C)/8444/2020	SIDHARTH RAY-MP
249	531/2021 WP(C)/36118/2020	DR. PITHA CHARAN MURMU-MP